

1	2	3	4
III	MADA PROJECTS	181.94	186.29
IV	PRIMITIVE TRIBES	60.90	76.06
V	CLUSTER	—	9.50
GRAND TOTAL:		2048.67	2125.02

### **Scheme to Declare a District as Autonomous District**

\* 3576. SHRIMATI S. JYOTI ORAON: Will the Minister of WELFARE be pleased to state:

(a) whether Government have any scheme to declare a district having more than 50 per cent population of tribals as an autonomous districts as is being done in North-Eastern region; and

(b) if so, the names of such districts proposed to be declared as autonomous districts and the time by which these are likely to be declared autonomous?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) Does not arise.

### **Fake Currency Racket**

3577. SHRI T. BALA GOUD: Will the Minister of FINANCE be pleased to state:

(a) whether a fake currency racket was recently unearthed in Bombay; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). It has been reported by the Central Bureau of

Investigation that one person has been arrested by Police in Bombay on 15.7.1987 and that nine fake notes of US \$100 each have been recovered from him. Police authorities are investigating the case.

### **Environmental Clearance to Power Project**

3578. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Kerala Government have submitted any fresh proposals for environmental clearance of the Kuriarkutty Kara para Power Project;

(b) if so, the decision of the Government in this regard; and

(c) the area of land/forest land that is likely to be affected as per the Project Report?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No, Sir.

(b) and (c). Do not arise.

### **Guidelines to Government Departments to Deal with Nationalised Banks**

3579. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of FINANCE be pleased to state: